

**IN THE INCOME TAX APPELLATE TRIBUNAL,  
KOLKATA 'B' BENCH, KOLKATA**

**Before Shri Rajpal Yadav, Vice-President (KZ)  
&  
Dr. Manish Borad, Accountant Member**

**I.T.A. No. 747/KOL/2019  
Assessment Year: 2009-2010**

***Carnation Distributors Pvt. Limited,.....Appellant  
2A, Chowringhee Square,  
4<sup>th</sup> Floor,  
Kolkata-700069  
[PAN: AADCC5992R]***

**-Vs.-**

***Principal Commissioner of Income Tax,.....Respondent  
Kolkata-4, Kolkata,  
Aayakar Bhawan,  
P-7, Explanade, Chowringhee Square,  
Kolkata-700069***

**Appearances by:**

*No n e, appeared on behalf of the assessee  
Shri Sudipta Guha, CIT (DR), appeared on behalf of the Revenue*

Date of concluding the hearing : March 28, 2023  
Date of pronouncing the order : March 28, 2023

**O R D E R**

**Per Rajpal Yadav, Vice-President (KZ):-**

This appeal filed by the assessee is directed against the order of ld. Principal Commissioner of Income Tax, Kolkata-4, Kolkata dated 12.03.2019 passed under section 263 of the Income Tax Act, 1961.

2. The Director of the assessee-company has moved an application dated 20.03.2023 seeking the permission of the Bench to withdraw this appeal. Since the ld. D.R. has no objection in this regard, the permission as sought by the Director of the assessee-company is granted and accordingly the appeal of the assessee is dismissed as withdrawn.

**3. In the result, the appeal of the assessee is dismissed.**

Order pronounced in the open Court on March 28<sup>th</sup>, 2023.

**Sd/-**  
**(Manish Borad)**  
**Accountant Member**

**Sd/-**  
**(Rajpal Yadav)**  
**Vice-President(KZ)**

***Kolkata, the 28<sup>th</sup> day of March, 2023***

- Copies to :* (1) *Carnation Distributors Pvt. Limited,*  
*2A, Chowringhee Square, 4<sup>th</sup> Floor,*  
*Kolkata-700069*
- (2) *Principal Commissioner of Income Tax,*  
*Kolkata-4, Kolkata,*  
*Aayakar Bhawan,*  
*P-7, Explanade, Chowringhee Square,*  
*Kolkata-700069*
- (3) *Commissioner of Income Tax- , Kolkata,*  
(4) *The Departmental Representative*  
(5) *Guard File*

*TRUE COPY*

*By order*

*Assistant Registrar,*  
*Income Tax Appellate Tribunal,*  
*Kolkata Benches, Kolkata*

***Laha/Sr. P.S.***